

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 182 OF 2015

Dated: 17th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Chhattisgarh State Power Distribution Co. Ltd., Appellant (s)
Versus
Chhattisgarh State Electricity Regulatory Commission Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1

ORDER

List the matter on **19.04.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**